

DIVISION BENCH

O-44

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/694(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th February, 2021, 10:30 A.M

Name of the Company	CASA2 STAYS PRIVATE LIMITED Vs. INTER LEAVES PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Somnath Gangopadhyay, Advocate - For the Operational Creditor

ORDER

The Ld. Counsel on behalf of the Operational Creditor is present.

List this matter on 15th April, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

GOUR_STENO